## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 595/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M.

Name of the Company		Allahabad Bank- Vs- SPS Steel Rolling Mills Ltd.		
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
	Mr. 0	yente kr. Miller Sv.A.  N. Rai Nelv.  Sulter Adv  Thul Anddy Adv	dv. & Allahahahaa Bank	12/12/12 Om Narayandur Adront
	Me. Ravi Mr. Joy Me. Ma	Kapur, Er. Advoc Kapur, Barat la Lana, Sm. Adv. njv Shwteria, Ac engis theed.	av. Relling Hill	6 Chiander 12/12/17

## ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Heard the part arguments of the Ld.Counsel of the petitioner. Arguments could not concluded.

List it on 15/12/2017.

(Jinan K.R.

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)